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# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-231/NCLAT/CHN BEN/2026 Dated: 25th Nov 2026

# N O T I C E

**Ref.:** F.No. 012-217/NCLAT/CHN BEN/2026 dated 06/11/2026

Please take notice that the next date of hearing in the following matters of Chennai Bench, notified earlier vide reference cited, is **08.12.2026.**

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|---|---|---|---|---|
| 1. | Comp App (AT) (CH) (Ins) No. 120/2026<br>For Stay<br>IA No. 376/2026<br>For Additional Docs.<br>IA No. 378/2026 | Shri Dutt India Pvt Ltd<br>Vs<br>Ritesh R Mahajan, RP Sovereign Industries Ltd. & Anr.<br>**WITH** | Ms. Priyanka Varma | Mr. Satvik Upadhya R2 |
| 2. | Comp App (AT) (CH) (Ins) No. 126/2026<br>For Stay<br>IA No. 387/2026<br>For Exemption<br>IA No. 388/2026 | Ritesh Mahajan, RP, Sovereign Industries Limited<br>Vs<br>Shri Dutt India Pvt Ltd & 2 Ors.<br>**WITH** | Mr. Akhil Bhansali | Mr. Satvik Upadhya R3 |
| 3. | Comp App (AT) (CH) (Ins) No. 140/2026<br>For Stay<br>IA No. 422/2026<br>**(With Defects)** | Karnataka State Cooperative Apex Bank Ltd<br>Vs<br>Ritesh Mahajan & 2 Ors<br>**WITH** | Mr. AS Vishwajith | Mr. Satvik Upadhya R3 |
| 4. | Comp App (AT) (CH) (Ins) No. 135/2026<br>For Exemption<br>IA No. 409/2026<br>For Stay<br>IA No. 410/2026 | Ritesh Mahajan, RP of Sovereign Industries Limited<br>Vs<br>The Ugar Sugar Works Ltd & 3 Ors. | Mr. Akhil Bhansali | Mr. Satvik Upadhya R1 |
| 5. | Comp App (AT) (CH) (Ins) No. 136/2026<br>For Exemption<br>IA No. 411/2026<br>For Stay<br>IA No. 412/2026 | Ritesh Mahajan, RP of Sovereign Industries Limited<br>Vs<br>Terdal Urban Souharda Co Operative Society Ltd & 5 Ors. | Mr. Akhil Bhansali | Mr. Ankur Goel R1 |

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|---|---|---|---|---|
| 6. | Comp App (AT) (CH) (Ins) No. 221/2026<br>For Exemption<br>IA No. 621/2026<br>For Stay<br>IA No. 622/2026<br>For Additional Docs.<br>IA No. 624/2026 | Shri Dutt India Pvt Ltd<br>Vs<br>Ritesh R Mahajan, RP of Sovereign Industries Ltd& 4 Ors.<br>**WITH** | Ms. Priyanka Varma | |
| 7. | Comp App (AT) (CH) (Ins) No. 237/2026<br>For Stay<br>IA No. 674/2026 | Karnataka State Cooperative Apex Bank Ltd<br>Vs<br>Ritesh Mahajan & 4 Ors | Mr. AS Vishwajith | |
| 8. | Comp App (AT) (CH) (Ins) No. 259/2026 | Terdal Urban Souharda Co-Operative Society Ltd through its Authorised Signatory Mhaveer Honnappa Goudanna<br>Vs<br>Triveni Education Society & 5 Ors. | Mr. Ankur Goel | Mr. AS Vishwajith R5 |

**By order of Hon'ble Member (Judicial)**

**Chennai Bench**

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